

DSW attends NHRC prog on juvenile, old age homes

Excelsior Correspondent

JAMMU, Oct 7: Director, Social Welfare Jammu, Dr Bharat Bhushan today participated in the programme which was jointly organized by the National Human Rights Commission and National Law Institute, New Delhi for the officials working in Juvenile Homes, Old Age Homes and Health Sector.

The programme, organ-



Salman Khursheed, former External Affairs Minister presenting a citation to Director Social Welfare Jammu Dr Bharat Bhushan in New Delhi.

ized at the Indian Law Institute, Delhi was inaugurated by Justice Pinaki Chandra Ghose, Member National Human Rights Commission & Prof (Dr) Manoj Kumar Sinha, Director, Indian Law Institute. The officials of Health and Welfare Departments from all over the country besides scores of representatives of Civil Service organizations were present on the occasion.

The technical sessions were conducted by Amodh

Kanth, Member Niti Aayog, Vikram from i-Thought, Noida, Yashwant Jain, Member

National Commission for Protection of Children Rights, New Delhi and Dr Chhavi Sawhney, Associate Prof AIIMS, New Delhi covering wide ranging issues pertaining to protection of human rights of juveniles, securing rights of children in need of care and protection,

role of NCPCR in protection of child rights with special reference to J J Act and POSCO.

Dr Chhavi Sawhney dwelt at length on the role of health officials in protecting

human rights of Juveniles and old age persons. In the feedback session,

Dr

Bharat Bhushan, Director Social welfare, Jammu apprised the gathering that J&K Govt is giving priority to welfare of older persons and protection of the rights of children.

Salman Khurshid, former External Affairs Minister and eminent Supreme Court lawyer in his valedictory address underscored the need for securing the rights of children and older persons. SC Prusty, Registrar, Indian Law Institute, New Delhi presented vote of thanks.